

(e) when the airport will be ready for use?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) No Sir.

(b) A pay load penalty of about 2,000 pounds is levied on F-27 flights operating out of Cochin to Bombay. The Corporation could have earned, but for this penalty, an additional revenue of Rs. 2,210/- per trip on the basis of 100 per cent load factor

(c) to (e). The question of developing a separate civil aerodrome for Cochin is being examined.

Border Roads

*444. **Shri P. C. Borooah:**
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shri Hukam Chand
Kachhavalya:
Shri H. C. Linga Reddy:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the steps taken since the Chinese aggression in 1962 to develop the border roads and the expenditure incurred thereon;

(b) the progress made so far; and

(c) the broad details of the scheme formulated under the Fourth Five Year Plan for the development of border roads?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (c). Presumably, information is required about the improvement of border roads in the North and North-Eastern border region. No specific programmes in this regard were initiated since the Chinese aggression in 1962 except that the work already being done was in-

tensified. It will not be in public interest to give details of the work done.

No further scheme for the development of border roads under the Fourth Five Year Plan has yet been finalised.

Asian Highways Coordinating Committee

*445. **Shri Surendra Pal Singh:**
Shri Dighe:
Shri Vishwa Nath Pandey:
Shri Ram Harkh Yadav:
Shri Hari Vishnu Kamath:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that towards the end of September, 1966, the Asian Highways Coordinating Committee held a meeting in Bangkok, in which India participated; and

(b) if so, the main decisions taken at this meeting and fresh responsibilities apportioned to India in regard to the implementation of this project?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-7378/66].

Distribution of Fertilizers

*446. **Shri Bibhuti Mishra:**
Shri K. N. Tiwary:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that at present the distribution of imported fertilisers and indigenously produced fertilisers to various States is made on an *ad hoc* basis;

(b) whether Government propose to distribute it on population basis; and

(c) if so, when it will be done?